

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

LIBRARY

OA 351/00573/AN/2019

Date of Order: 24.04.2019

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

P.S. Saighal,
S/o Late Sivasankaran,
Working as Programme Executive I/P,
All India Radio,
R/o. AIR Colony, Buniyadabad,
Port Blair, Pin-744102.

..... Applicant.

Versus

1. Union of the India,
(Service through Secretary, Govt. of India)
Ministry of Information and Broadcasting,
New Delhi-110011
2. The Director General
All India Radio Broadcasting Corporation of India,
Prasar Bharati, Akashvani Bhavan,
Parliament Street, New Delhi-110001.
3. The Station Director/Head of Programme,
All India Radio,
Port Blair. 744102.

..... Respondents.

For the Applicant(s) : Mr. P.C.Das, Ms. T.Maiti, Counsel

For the Respondent(s) : None

O R D E R (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

The applicant has approached this Tribunal in the instant O.A.
under Section 19 of the Administrative Tribunals Act, 1985 praying for

h.s.b

the following relief:

"(I) An order to be passed directing the respondent no.02 for preparation of State wise Seniority list as per the selection list of Staff Selection Commission within time frame.

(II) An order to be passed directing the respondents to fill up the posts of Programme Executives in Andaman Nicobar Zone by conducting review DPC from the date these posts became vacant after preparing State Wise seniority list."

2. Heard Ld. Counsel for the applicant and examined documents on record. Affidavit of service is taken on record. Matter is taken up at the admission stage.

3. The submissions of the applicant, as made through his Ld. Counsel, are that w.e.f 09.01.1996 the applicant was initially appointed in the post of Transmission Executive with the Respondent authorities, and that the applicant is presently posted as an officiating Programme Executive.

That, a Draft All India Seniority List of Transmission Executives as on 01.01.2018, was published by the Respondents, and that the applicant objected to the same vide a reasoned representation in this regard. Ld. Counsel for the applicant further submits that the said representation dated 09.10.2018 (Annexure-A/4 to the O.A.) remains pending with the Respondent authorities in which the applicant has raised his objection to the Draft Seniority List of Transmission Executives on All India basis.

hej

Ld. Counsel for the applicant further submits that the applicant will be fairly satisfied if a direction is issued to the concerned Respondent authority to dispose of the representation in a time bound manner.

4. Although, the Respondents are not represented, as the representation of the applicant objecting to the draft seniority list remains pending at the level of the Respondent authorities, no useful purpose will be served in adjudicating any further and, therefore, without entering into merits of the matter, we hereby direct the Respondent No.2, who is the Director General, All India Radio Broadcasting Corporation of India, Prasar Bharati, New Delhi, to examine the contents of the representation dated 09.10.2018 (Annexure A/4 to the O.A.), if received at his end, within a period of eight weeks from the date of receipt of copy of this order and to decide as per law. The decision arrived at should be conveyed in the form of a reasoned and speaking order forthwith to the applicant thereafter. Till such time that the representation is not disposed of, the Respondents will not take any action on the draft seniority list, as challenged.

5. With these directions, the O.A. is disposed of. No costs.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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